

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

41

C.P No. 1207/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017

NAME OF THE PARTIES: Krupa Polymers (India) Pvt.Ltd.
V/s.
Nakshatra Distilleries & Breweries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Anint TUNGARE	Adv for petitioner	

ORDER

CP No.1207/ I&BP/NCLT/MB/MAH/2017

Since the Petitioner Counsel has not filed Bank Certificate reflecting the payment entries from the Corporate Debtor side, list this matter for filing Bank Certificate on 8.8.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)